

HIGH COURT OF ORISSA: CUTTACK

e-Tender Notice of CAMC for 87 number of LED/LCD CIS Digital Display Board & associated Hardware items installed at various locations in the High Court of Orissa, Cuttack

e- Tender Notice No. XXXIII-07/2019(PF-I) - 3096, Dated: 02.03.2019

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders which are valid for a minimum period of 60 days from the date of opening for the “CAMC for 87 number of LED/LCD CIS Digital Display Board and associated Hardware items installed at various locations in the High Court of Orissa, Cuttack”.

Earnest Money Deposit to be submitted	₹11,600/- (Rupees Eleven Thousand Six Hundred) only in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No. 22460/F, dated: 28.07.2017 located in India in favour of “ The Registrar (Judicial), Orissa High Court, Cuttack ” payable at SBI Main Branch, Cuttack in offline mode.			
Tender Fee to be submitted	₹ 2,000/- (Rupees Two Thousand only) in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No. 22460/F, dated: 28.07.2017 located in India in favour of “ The Registrar (Judicial), Orissa High Court, Cuttack ” payable at SBI Main Branch, Cuttack in offline mode.			
Name of the work	Availability of Tender online for bidding		Date & Time of Opening of Tender	Name & Address of the Officer inviting Tender
	From	To		
1	2	3	4	5
AMC for Hardware LED/LCD CIS Digital Display Board installed at various locations in the High Court of Orissa, Cuttack	04.03.2019 from 10.00 A.M	25.03.2019 till 5.00 P.M	27.03.2019 at 3.00 P.M	Registrar (Judicial), Orissa High Court, Cuttack

Interested bidders may view and download the Tender document containing the detailed terms and conditions, from the Website viz. <http://tendersodisha.gov.in>.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document to reject any or all tenders without giving any notice or assigning any reason thereof.

Sd/-
Registrar (Judicial)
High Court of Orissa, Cuttack
Phone: 0671-2508805